

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA -171 001**

No.HHC/Admn.1(18)/78-XII- Loose-

Dated: 23-09-2013

**OFFICE ORDER**

Pursuant to the Notification No.HHC/Rules (VoI.V)/1997-81-89, dated 21.9.2013, 3<sup>rd</sup> amendment carried out in Rules titled, "Himachal Pradesh High Court (Scrutiny, Maintenance of Judicial Records, Administrative and Executive Business) Rules, 2013", Hon'ble the Chief Justice has been pleased to order to nominate two Hon'ble Judges, Hon'ble Mr. Justice Kuldip Singh and Hon'ble Mr. Justice Dharam Chand Chaudhary as members of the Hon'ble Committee referred to in Rule 2-A of Chapter 8 of rules ibid.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

**REGISTRAR GENERAL**

Endst No.HHC/Admn.1(18)/78-XII-Loose-  
Copy forwarded to:-

Dated: 23-09-2013

1. The Registrar(Administration);
2. Principal Secretary to Hon'ble the Chief Justice;
3. All the OSDs/ Additional Registrars/Secretaries to Hon'ble Judges;
4. The Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/  
All the Deputy Registrars/Assistant Registrars/ Court Masters/ Secretaries/  
Section Officers;
5. The Secretary/Private Secretary/P.As to the Registrar General/ Registrar  
(Inspection)/ Registrar (Judicial & JB)/Registrar (Vigilance)/ O.S.Ds/  
C.P.C./ Asstt. Co-ordinator (Mediation).
6. The NIC Officers posted in the High Court are requested to upload the  
above Office Order on the High Court Website.

(All High Court of Himachal Pradesh, Shimla)

**REGISTRAR GENERAL**